

of Ammunition Road Map in respect of certain identified ammunition and procurements thereof. In addition, financial powers to ensure the availability and maintenance of minimum levels of critical ammunition has been delegated to the Armed Forces to meet any emergent requirement and to enable maintain preparedness at all times.

(d) The Government has taken a series of measures to enhance capacity of ordnance factory boards to meet the long term requirement of the armed forces. These include modernization of ordnance factories by replacement/ reconditioning of outlived Plant and Machinery to sustain the original capacity, acquisition of modern technology/ manufacturing processes for capacity augmentation of existing product mix or creation of capacity for new product, Civil Infrastructure and services viz. Production & Services of buildings. Power supply, Water supply, Compressed Air supply etc.

Signing of agreements with other countries

170. SHRI K. SOMAPRASAD: Will the Minister of DEFENCE be pleased to state:

(a) the countries with which India has signed various agreements during the last three years;

(b) the details of any military or defence agreements signed with the nations during the last three years; and

(c) the details of any private company in India, producing military or defence tools or equipment?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) A list of military or defence related agreements signed with other nations for the last three years (*i.e.* from 4th February 2015) is given in the Statement (*See* below).

(c) Since the opening up of Defence industry sector in May, 2001 for 100% manufacturing by Indian private sector including FDI upto admissible cap both subject to licensing, Department of Industrial Policy and Promotion (DIPP) has issued 343 licenses to 206 Indian Companies till November, 2017. Till December, 2017, 69 license companies covering 112 licenses have reported commencement of production.

Statement

List of military or defence agreement signed with other nations for last three years (from 04.02.2015)

Sl. No.	Country	Memorandum of Understanding / Agreement	Date of Signing
1	2	3	4
1.	Australia	Technical Agreement on Exchange of White Shipping Information	02.10.2015
2.	Bangladesh	Memorandum of Understanding (MoU) between the Coast Guards for Establishment of Collaborative Relationship to Combat Transnational illegal activities at sea and Develop Regional Cooperation	06.06.2015
		MoU on Defence Cooperation Framework .	08.04.2017
		MoU between DSSC, Wellington and DSCSC, Mirpur for Enhancing Cooperation concerning Military Education in the field of Strategic and Operational Studies	08.04.2017
		MoU Between NDC, New Delhi and NDC, Dhaka for enhancing cooperation in the field on National Security, development and strategic studies	08.04.2017
3.	Brunei	MoU between the Government of India and the Government of His Majesty the Sultan and Yang Di-Pertuan of Brunei Darussalam on Defence Cooperation	02.02.2016
4.	Chile	MoU between the navies of Chile and India Establishing a Frame work for Cooperation and Confidentiality in Navy Issues	02.01.2016
5.	Fiji	MoU on bilateral Defence Cooperation between the Ministry of Defence of the	29.05.2017

1	2	3	4
		Republic of India and the Ministry of Defence and National Security of the Republic of Fiji	
6.	France	MoU between Govt. of India and the Govt. of the French Republic on the purchase of Rafael	23.9.2016
7.	Japan	Agreement concerning Security Measures for the Protection of Classified Military Information	12.12.2015
		Agreement concerning Transfer of Defence Equipment and Technology	12.12.2015
8.	Kazakhstan	Agreement between the Government of the Republic of India and the Government of the Republic of Kazakhstan on Defence and Military Technical Cooperation	08.07.2015
9.	Kenya	MoU on Cooperation in the field of Defence Cooperation	11.07.2016
10.	Kyrgyz Republic	Agreement between the Government of the Republic of India and the Government of the Kyrgyz Republic on Defence Cooperation	12.07.2015
11.	Maldives	Action plan for Defence Cooperation.	11.04.2016
12.	Mauritius	MoU for the improvement in Sea and Air Transportation Facilities at Agalega Island of Mauritius	11.03.2015
13.	Myanmar	MoU for sharing white shipping information	06.09.2017
		MoU on Maritime Security Cooperation	06.09.2017
14.	Mongolia	MoU for Cooperation between the Nation Security Council of the Republic of India and the National Security Council of Mongolia	17.05.2015

1	2	3	4
15.	Oman	MoU between the Ministry of Defence of the Republic of India and the Ministry of Defence of the Sultanate of Oman on Military Cooperation	06.12.2005 and 22.05.2016
		Protocol between the Air Forces on Flight Safety Information Exchange	22.05.2016
		MoU between the Coast Guards in the field of Marine Crime Prevention at Sea	22.05.2016
		MOU to cooperate on Maritime Issues	22.05.2016
16.	Pakistan	MoU for Establishment of a Communication Link between Indian Coast Guard and Pakistan Maritime Security Agency extended	17.03.2016
17.	Philippines	MoU on Defence Industry and Logistics Cooperation	13.11.2017
18.	Portugal	MoU between Minister of Defence of the Republic of India and the Minister of National Defence of the Portuguese Republic on Defence Cooperation	07.01.2017
19.	RoK	MoU for Cooperation between the National Security Council Secretariat of the Republic of India and the Office of National Security of the Republic of Korea	10.04.2015
20.	Russia	Agreement on Cooperation in Aircraft flight safety	21.01.2015
		Agreement in Helicopter Engineering	24.12.2015
		Agreement on supply of S-400 Triumph Air Defence Missile Systems to India	15.10.2016

1	2	3	4
		Agreement for construction of follow-on-ships of project 11356 in Russia and in India	15.10.2016
21.	Seychelles	MoU for Cooperation in the field of Hydrography	11.03.2015
		Protocol on Sale of Navigational Charts / Electronic Navigational Charts	11.03.2015
		Agreement on development of facilities on Assumption Island	11.03.2015
22.	Singapore	Agreement between the Government of Republic of India and the Government of Republic of Singapore concerning Defence Cooperation	23.11.2015
		Bilateral Agreement for Navy Cooperation	29.11.2017
23.	Spain	Agreement between the Govt. of India and the Kingdom of Spain on Protection of Classified Information	04.03.2015
24.	Sudan	Memorandum on Defence Cooperation and Exchanges	13.03.2015
25.	Tanzania	MoU on Cooperation in the field of Hydrography	19.06.2015
26.	Turkmenistan	Agreement between the Government of the Republic of India and the Government of the Turkmenistan on Cooperation in the field of Defence	11.07.2015
27.	UAE	MoU concerning Mutual Protection of Classified Information	23.05.2016
		MoU on Cooperation in the field of Defence Industry	25.01.2017
28.	USA	New Framework for the India - US Defence Relationship	03.06.2015

1	2	3	4
		Logistics Exchange Memorandum of Agreement [LEMOA] (US-IN-01) between the Ministry of Defence of the Republic of India and the Department of Defence of the United States of America	29.08.2016
29.	Vietnam	Memorandum of Understanding between Indian Coast Guard in the Republic of India and Vietnam Coast Guard in the Socialist Republic of Vietnam for Establishment of Collaborative Relationship to Combat Transnational Crime and Develop Mutual Cooperation	25.05.2015
		Programme of Cooperation between the Vietnam's People's Air Force & Air Defence and Indian Air Force	05.12.2016

Replacement of HAL by Reliance Defence in Rafale deal

171. SHRI D. RAJA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the country's premier defence manufacturing company Hindustan Aeronautics Ltd. (HAL) was very much involved in the discussions, underway with the French company along with the Defence Ministry on the Rafale deal, but HAL was jettisoned at the last minute, replacing the public sector company by Reliance Defence; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN):

(a) and (b) No Public Sector Undertaking (PSU) or Private Sector industry is involved in the Inter-Governmental Agreement with France. In order to meet the 'Critical Operational Necessity' of the Fighter aircraft in the IAF, the Government decided to procure 36 Rafale aircraft through Government to Government route. The Inter-Governmental Agreement (IGA) was signed for supply of direct flyaway 36 Rafale aircraft on 23rd September, 2016. It does not envisage any manufacturing of platforms in India.